## CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

## Petition No. 205/MP/2024 along with IAs No. 49/2024 and 50/2024

Subject	:	Petition under Section 79 (b) and (f) of the Electricity Act, 2003 read with Article 9 of the PPA dated 29.4.2011 between ED-Goa and RGPPL, seeking adjudication of dispute regarding RGPPL's demand of Rs. 92,38,48,877/- from ED, Goa.
Petitioner	:	Electricity Department, Goa
Respondent	:	RGPPL and 2 others
Date of Hearing	:	28.1.2025
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member
Parties Present	:	Shri Nalin Kohli, Senior Advocate, ED, Goa Ms. Gayatri Aryan, Advocate, ED, Goa Ms. Sakshi Kapoor, Advocate, ED, Goa Ms. Poonam Sengupta, Advocate, ED, Goa Ms. Pevisi Bhuvalka, Advocate, ED, Goa Shri S.P.Kesharwani Advocate, RGPPL Shri Venkatesh, Advocate, RGPPL Shri Venkatesh, Advocate, RGPPL Shri Aashwin Singh, Advocate, RGPPL Shri Sanjay Sen, Advocate, MSEDCL Shri Vishal Binod, Advocate, MSEDCL Shri Sagnik Maitra, Advocate, MSEDCL

## **Record of Proceedings**

At the outset, the learned Senior counsel for the Petitioner sought three weeks' time to file certain additional documents prior to the final hearing of the matter. This request was not opposed by the learned counsel for the Respondent RGPPL.

2. The learned counsel for the Respondent, MSEDCL however, submitted that since no relief has been claimed against MSEDCL in the petition, they may be deleted from the list of Respondents arrayed in the petition. He, accordingly sought time to file an affidavit in this regard.

3. The Commission, after hearing the parties, adjourned the matter. The Petitioner is permitted to file the additional documents in the matter on or **14.2.2025**, after serving a copy on the Respondent RGPPL, who may file its response, if any, by **21.2.2025**. The Respondent MSEDCL is also permitted to file its affidavit, as stated in para 2 above, by **14.2.2025**. The parties shall complete their submissions within the due dates mentioned.

4. The Petitions, along with the IAs, will be listed for final hearing on **27.2.2025**.

## By order of the Commission

Sd/-(B. Sreekumar) Joint Chief (Law)

A.